

ANNEXURE-3

Sai Rolling Mills India Limited

List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.

Category: List of secured financial creditors (other than financial creditors belonging to any class of creditors) Date of Commencement of CIRP: 30-09-2022; List of Creditors as on 21-10-2022

S. No	Name of creditor	Details of claim received		Details of claim admitted					Amount of claim not admitted	Amount of claim not verified	Remarks, if any		
		Date of receipt	Amount Claimed	Nature of Claim	Amount received by Insolvency Insolvency	Amount covered by Guarantors	Whether related party?	% of Voting in C.O.F.				Amount of any financial dues, that may be set off	
1	PUNJAB NATIONAL BANK	14-10-2022	76,66,09,957	Secured Financial Creditor	76,54,85,320	76,54,85,320	NO	100.00	-	-	11,24,637	-	

